

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 3**  
**CA(CAA)-65(PB)/2019**

**IN THE MATTER OF:**

Indiabulls Real Estate Ltd. and Indiabulls  
Infrastructure Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 10.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Sanjeev Puri, Sr. Adv. with Mr. Dheeraj  
Gupta, Mr. Kumar Kislay, Advs.

For the Respondent(s):-

**ORDER**

Arguments heard. Orders reserved.

  
**(M. M. KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**